

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4489  
ANSWERED ON:17.12.2009  
FAST TRACK COURTS IN U.P.  
Ramshankar Dr.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the total number of fast track courts working in Uttar Pradesh (U.P.) at present;
- (b) whether there is any proposal pending with the Government to increase the number of such courts in U.P.;
- (c) if so, the details thereof; and
- (d) the total amount spent by the Government for the functioning/establishment of such courts in U.P. during the last three years?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a): As per the latest information received from the Government of Uttar Pradesh, 232 Fast Track Courts were functional in the State in September, 2009.

(b)&(c): A proposal was received from the Government of Uttar Pradesh in the year 2008 for providing financial assistance of Rs. 41.52 Crore per year (recurring) and Rs. 26.18 Crore ( non-recurring) for setting up 308 additional Fast Track Courts in 69 districts of the state.

Central Government accorded its approval for the continuation of 1562 Fast Track Courts in the country including 242 Fast Track Courts in Uttar Pradesh for a further period of 5 years upto 31st March,2010. Central assistance under the scheme is limited to the number of Fast Track Courts approved as mentioned above.

(d): The amount of central grant released to the Government of Uttar Pradesh for the Fast Track Courts during the last three years is given below:-

Year Grant released

2006-07 Rs.3075.69 lakhs

2007-08 Rs.495.52 lakhs

2008-09 Rs.1161.60 lakhs